

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4389
ANSWERED ON:03.05.2012
PETROL PUMPS IN MP
Verma Shri Sajjan Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol pumps in the country including Madhya Pradesh whose lease period had expired during the last three years and the current financial year;
- (b) whether there is a proposal to renew the lease of these petrol pumps; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

- (a) The land lease of 461 retail outlets (ROs) in the country including 18 ROs in the State of Madhya Pradesh of public sector oil marketing companies (OMCs) viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) have expired during the last three years and current financial year (upto April 2012).
- (b) OMCs have been taking RO sites on lease throughout the country including the State of Madhya Pradesh, on an ongoing basis as a part of their normal business process for expansion and retaining of their retail network. Efforts are made by OMCs to renew the lease of the RO site upon expiry of the lease period on mutually negotiated terms.